

Dak Register on 01/01/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
1/2020	01/01/2020	NIL	SH. P.K CHOUDHARY , M(J)	PERMISSION FOR PRONOUNCEMENT st/76290/18 and others	PA			
2/2020	02/01/2020	NIL	SH. BIJAY KUMAR, M (T)	application for the post of information commissioner in cic	Administration Section			
3/2020	02/01/2020	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR sending the order to the bench in e/50575 of 2018	PA			
4/2020	02/01/2020	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR PRONOUNCEMENT in e/51966 of 2018 and other	PA			
5/2020	02/01/2020	NIL	SMT. CHANDER KANTA, SR. P.S	request regarding permission for correction in Customs Appeal No. 51993 of 2018	PA to Registrar			
6/2020	02/01/2020	NIL	SH. PUSHKAR SINGH, MTS	compensatory leave on 02.01.2020 and 06.01.2020	Administration Section			
7/2020	02/01/2020	D. NO 23121/2018/SEC-XVII	THE ASSISTANT	Civil Appeal No. 7645 of 2018		Sh. Uma		

		DATED 13.12.2019	REGISTRAR SUPREME COURT OF INDIA			Shan kar Verm a, AR		
8/20 20	02/01 /2020	LETTER DATED 24.12.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	constitution of Bench reg.	PA to Registra r			
9/20 20	02/01 /2020	CESTAT/AHD/PER/70/ 2018 LETTER DATED 30.12.2019	DEPUTY REGISTRAR, CESTAT AHMEDABA D	Request for Cancellation /Extension of posting in r/o Sh. S. K Tiwari, AR	Admini stration Section			
10/2 020	02/01 /2020	NIL	MS. SHRADDHA MISHRA, STENO GR. III	01 Day EL on 27.12.2019	Admini stration Section			
11/2 020	02/01 /2020	NIL	CREATIVE INDIA INFRA- CONTRACTS (P) LTD.	withdrawal of appeal No. ST/51828/2018- CU(DB) dated 18.07.2018 filed by M/s Creative India Infra Contracts Pvt. Ltd		Sh. Uma Shan kar Verm a, AR		
12/2 020	02/01 /2020	LETTER DATED 30.12.2019	SH. ANIL G. SHAKKARW AR, M(T), ALLAHABA D	Application for 01 day RH on 13.01.2020	Admini stration Section			
13/2 020	03/01 /2020	LETTER DATED 17.12.2019	SPS TO MEMBER(T), CESTAT MUMBAI	EL from 23.12.2019 to 27.12.2019 in r/o Sh. Sanjiv Srivastava, Mem ber(T)	Admini stration Section			
14/2 020	03/01 /2020	FILE NO. 4/12/PERS./KS/AR/CH D-2018 LETTER DATED 20.12.2019	SPS, CESTAT CHANDIGAR H	Relieving order of Sh. Kripa Shankar, AR	Admini stration Section			
15/2	03/01	CESTAT/AHD/PER/66/	SH. RAJU,	01 day CL on	Admini			

020	/2020	2019/405 LETTER DATED 18.12.2019	M(T), CESTAT AHMEDABA D	13.12.2019	stration Section			
16/2 020	03/01 /2020	NOTE DATED 02.01.2020	OFFICE OF THE CHIEF COMMISSIO NER(AR), CESTAT NEW DELHI	provide all India pendency of appeals and amounts as well of withdrawal of department Appeals		Sh. Uma Shan kar Verm a, AR		
17/2 020	03/01 /2020	G(19)/(1) CESTAT/ PAY FIXATION/2015 LETTER DATED 30.12.2019	ASSISTANT REGISTRAR, CESTAT CHENNAI	vetting up/verification of Pay fixation order in r/o Sh. V. Kumar, SCD	Admini stration Section			
18/2 020	03/01 /2020	FILE NO. 19011/21/2019 - AD.1C(CESTAT) LETTER DATED 23.12.2019	MINISTRY OF FINANCE	Request of Sh. Sanjiv Srivastava, Member(T), CESTAT for seeking permission to go abroad (Thailand and Malaysia)- reg	Admini stration Section			
19/2 020	03/01 /2020	NIL	MS. SHRADDHA MISHRA, STENO GR. III	station leave permission-reg.	Admini stration Section			
20/2 020	03/01 /2020	NIL	SH. HEERA LAL, TWCD	05 days EL from 27.12.2019 to 31.12.2019	Admini stration Section			
21/2 020	03/01 /2020	NIL	JYOTI, LDC	03 days CL on 27.12.2019, 31.12.2019 & 01.01.2020	Admini stration Section			
22/2 020	03/01 /2020	LETTER DATED 02.01.2020	SH. P.K CHOUDHAR Y, M(J), CESTAT KOLKATA	monthly disposal statement of appeals December, 2019	Comput er Cell			

23/2020	03/01/2020	BOOK		Reader s Digest book	Library			
24/2020	06/01/2020	C. NO. III(20) ARC/MCO/169/19-20/UJN/8238	OFFICE OF THE PR. COMMISSIONER CENTRAL GOODS SERVICE TAX AND CENTRAL EXCISE CGST & CX BHARATPURI UJJAIN	Misc application for COD in filing Memorandum of Cross objection under in appeal No. ST/51434/2019-CU(DB) of 2019		Sh. Uma Shankar Verma, AR		
25/2020	06/01/2020	01/CESTAT/BANG/BI O-MATRIC LETTER DATED 01.01.2020	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	bio matric report in r/o Sh. Rohit Kumar Shukla, AR	Admini stration Section			
26/2020	06/01/2020	NIL	SH. MANOJ KUMAR, LDC	form for non punching of Attendance in biometric on 19.12.2019 & 20.12.2019	Admini stration Section			
27/2020	06/01/2020	NIL	CA SANJAY KUMAR GUPTA, CHARTERED ACCOUNTANTS	withdrawal of appeal No. 50401/2017 dated 21.02.2017		Sh. Uma Shankar Verma, AR		
28/2020	06/01/2020	NIL	PA TO PRESIDENT	monthly disposal statement of appeals for December, 2019	Comput er Cell			
29/2020	06/01/2020	NOTE DATED 03.01.2020	SH. J.K GOLAY, SR. P.S	re-hearing in appeal No ST/979/2009	PA to Registra r			
30/2020	06/01/2020	NOTE DATED 06.01.2020	SR. P.S TO PRESIDENT	pronouncement of appeal No ST/51609/2016	PA to Registra r			
31/2020	06/01/2020	NIL	SH. P. K.	approval for	PA			

020	/2020		CHOUDHARY, MEMBER (JUDICIAL)	permission to list the order for pronouncement in st/79619/18				
32/2020	06/01/2020	NIL	BABITA KALRA, STENO ON CONTRACT	MODIFICATION IN ORDER UPLOADED IN st/51796 of 2015	PA			
33/2020	07/01/2020	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGARH	DISPOSAL STATEMENT OF SH. ASHOK JINDAL, M (J)	Computer Cell			
34/2020	07/01/2020	NIL	SANJAY MANI TRIPATHI, GHAZIABAD, UP	SEEKING INFO UNDER RTI 2005	CPIO			
35/2020	07/01/2020	04/CESTAT/HYD/STENO CONTRACT/VRG/15	SH. P.V SUBBA RAO, M(T)	FORWARDING OF REPRESENTATION DT. 23.12.2009 SUBMITTED BY SH V. RA	Administration Section			
36/2020	07/01/2020	CESTAT/EB/2019	T.VISWAPRAKASH, DY. REGISTRAR	NOMINATION OF THIRD MEMBER	PA			
37/2020	07/01/2020	NIL	BHANU MEHTA, STENO GR. II	CORRECTION IN THE APPEAL UPLOADED in e/51718/18 and others	PA			
38/2020	07/01/2020	LETTER DATED 03.01.2020	DEPUTY REGISTRAR, CESTAT KOLKATA	institution , disposal, pendency for the month of December,, 2019		Sh. Uma Shankar Verma, AR		
39/2020	07/01/2020	NIL	SH. BIJAY KUMAR, M(T), DELHI	monthly disposal statement for month of	Computer Cell			

				december, 2019				
40/2020	07/01/2020	LETTER DATED 01.01.2020	SH. J.K GOLAY, SR. P.S	joining for EL from 30.12.2019 to 31.12.2019	Administration Section			
41/2020	07/01/2020	LETTER DATED 06.01.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	computer advance in r/o Sh. S.G Naik, MTS	Administration Section			
42/2020	07/01/2020	21/CESTAT/HYD/M-STAT/15/02 LETTER DATED 02.01.2020	ASSISTANT REGISTRAR, CESTAT HYDERABAD	monthly statement for the month of December, 2019		Sh. Uma Shankar Verma, AR		
43/2020	07/01/2020	15(1)/PEN-K/KUMAR/CESTAT/2014	ASSISTANT REGISTRAR, CESTAT CHENNAI	appointment on compassionate ground for s/o K. Kumar, Ex-MTS -reg	Administration Section			
44/2020	07/01/2020	LETTER DATED 26.06.2019	MINISTRY OF EXTERNAL AFFAIRS, REGIONAL PASSPORT OFFICE , BENGALURU	confirmation of identity certificate(NOC) issued in respect of Smt. Radha Krishnan	Administration Section			
45/2020	07/01/2020	LETTER DATED 02.01.2020	ASSISTANT REGISTRAR, CESTAT CHANDIGARH	monthly report of December, 2019-reg		Sh. Uma Shankar Verma, AR		
46/2020	07/01/2020	NIL	ASSISTANT REGISTRAR, CESTAT BANGALORE	statement showing Break up of pending appeals for the month of Dec - 2019		Sh. Uma Shankar Verma, AR		
47/2020	07/01/2020	A-20(6)/PERS.FILE/NV-MTS/CESTAT/CHE/20	ASSISTANT REGISTRAR, CESTAT	intimation regarding applying for	Administration Section			

		18 LETTER DATED 03.01.2020	CHENNAI	SSC submitted by Sh. Akhil Venugopal, MTS				
48/2 020	07/01 /2020	01/CESTAT/BANG/RK S LETTER DATED 02.01.2020	SH. ROHIT KUMAR SHUKLA, AR	forwarding of intimation for applying the post of DR at Trade Marks & Geograophical indications-reg	Admini stration Section			
49/2 020	07/01 /2020	A- 20(6)/PERS.FILE/NV- MTS/CESTAT/CHE/20 18 LETTER DATED 03.01.2020	ASSISTANT REGISTRAR, CESTAT CHENNAI	intimation regarding applying for SSC submitted by Mrs. Nimisha Vijayan, MTS- reg	Admini stration Section			
50/2 020	07/01 /2020	LETTER DATED 31.12.2019	SH. R. RAVICHAND RAN, MTS, CESTAT CHENNAI	Grant of Second MACP w.e.f 11.03.2020 reg	Admini stration Section			
51/2 020	07/01 /2020	NIL	ASSISTANT REGISTRAR, CESTAT CHENNAI	statement showing the Break-up of cases pending appeals for the month of December, 2019		Sh. Uma Shan kar Verm a, AR		
52/2 020	07/01 /2020	NIL	RAMAWTAR KUMBHKAR -CAO - BSNL -JAIPUR-I	withdrawal of appeal No. ST/ 51691/2015- (DB)		Sh. Uma Shan kar Verm a, AR		
53/2 020	07/01 /2020	LETTER DATED 03.01.2020	MANDA DEVELOPER S & BUILDERS PVT. LTD	appeal No. ST/53079/2016 - CU(DB) intimation regarding applicaiton filed Under Sabka Vishwas-		Sh. Uma Shan kar Verm a, AR		

				Legacy dispute resolution scheme				
54/2020	07/01/2020	CESTAT/AHD/PER/70/2018/415	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	regarding biometric attendance report in r/o Sh. S. K Tiwari, AR	Administration Section			
55/2020	07/01/2020	FILE NO. III(20) RC/OIA/ST/195/19-20/7384 DATED 02.01.2020	LOKESH KUMAR JAIN, JOINT COMMISSIONER CGST & CENTRAL EXCISE HQRS BHOPAL	appeal to the appellant Tribunal under sub-section 2(A) of section 86 in the finance Act, 1994 against Order -in -appeal No. BHO - Excus-001-APP-144,145 & 146-19-20 dated 31.07.2019 in the case of M/	Central Registry	Sh. Uma Shankar Verma, AR		
56/2020	07/01/2020	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR dotf in E/ROM/50294 OF 2019 AND OTHERS	PA			
57/2020	07/01/2020	FILE NO. III(20) RC/OIA/ST/195/19-20/7385 DATED 02.01.2020	LOKESH KUMAR JAIN, JOINT COMMISSIONER CGST & CENTRAL EXCISE HQRS BHOPAL	appeal to the appellant Tribunal under sub-section 2(A) of section 86 in the finance Act, 1994 against Order -in -appeal No. BHO - Excus-001-APP-144,145 & 146-19-20 dated 31.07.2019 in the case of M/	Central Registry	Sh. Uma Shankar Verma, AR		
58/2020	07/01/2020	NIL	SH. P.K CHOUDHARY , M(J)	PERMISSION FOR PRONOUNCE	PA			

				MENT in E/79079,79776/18				
59/2020	07/01/2020	NIL	SH. BIJAY KUMAR, M (T)	relisting of e/51558/2017	PA			
60/2020	07/01/2020	CESTAT/EB/RELIST/2019	T.VISWAPR AKASH, DY. REGISTRAR	Matter released for relisting- reg	PA			
61/2020	08/01/2020	NOTE DATED 07.01.2020	PA TO PRESIDENT	permission for pronouncement in appeal No. ST/51175/2016	PA to Registrar			
62/2020	08/01/2020	LETTER DATED 02.01.2020	KAIMA ASSOCIATION	request for constitution of Larger Bench at Regional Bench Chandigarh Regarding	PA to Registrar			
63/2020	08/01/2020	NIL	MS. RACHNA GUPTA, M (J)	monthly disposal statement of appeals December, 2019	Computer Cell			
64/2020	08/01/2020	NIL	SH. ANIL G. SHAKKARWAR, M (T)	monthly disposal statement of appeals December, 2019	Computer Cell			
65/2020	08/01/2020	LETTER DATED 03.01.2020	SR. P.S TO MEMBER (J) OF CESTAT BANGALORE	Monthly disposal statement for the month of December, 2019 in r/o Sh. S. S Garg, M(J)	Computer Cell			
66/2020	08/01/2020	LETTER DATED 02.01.2020	SH. P.K CHOUDHARY, M(J)	monthly disposal statement of appeals December, 2019	Computer Cell			
67/2020	08/01/2020	NIL	SMT. ARCHANA WADHWA, M(J)	monthly disposal statement of appeals November/2019	Computer Cell			
68/2020	08/01/2020	NIL	SMT.	monthly disposal	Comput			

020	/2020		ARCHANA WADHWA, M(J)	statement of appeals December, 2019	er Cell			
69/2020	08/01/2020	NIL	SH. P.ANJANI KUMAR, M(T)	monthly disposal statement of appeals November, 2019	Computer Cell			
70/2020	08/01/2020	NIL	SR. P.S TO M(T) , CESTAT MUMBAI	disposal statement for the month of December, 2019 in r/o Sh. C. J Mathew, M(T)	Computer Cell			
71/2020	08/01/2020	LETTER DATED 01.01.2020	SPS TO MEMBER(TECHNICAL), CESTAT MUMBAI	monthly disposal statement of appeals December, 2019 in r/o Sh. Sanjiv Srivastava, M(T)	Computer Cell			
72/2020	08/01/2020	NIL	SMT. SULEKHA BEEVI.C.S, M(J)	disposal statement for appeals, December, 2019	Computer Cell			
73/2020	08/01/2020	NIL	SH. P. DINESHA, M(J)	disposal statement of appeals December, 2019	Computer Cell			
74/2020	08/01/2020	NIL	SH. ANIL CHOUDHARY, M(J)	monthly disposal statement of appeals December, 2019	Computer Cell			
75/2020	08/01/2020	LETTER DATED 03.01.2020	DEPUTY REGISTRAR, CESTAT, KOLKATA	Biometric attendance report in r/o Sh. T.K sarkar, DR and other staff members	Administration Section			
76/2020	08/01/2020	NIL	SMT. ARCHANA WADHWA, M(J)	joining report after availing 19 days EOL from 02.12.2019 to 20.12.2019	Administration Section			
77/2020	08/01/2020	NIL	SH. ANIL G.	RH on 13.1.2020	Administration Section			

020	/2020		SHAKKARWAR, M (T)		station Section			
78/2020	08/01/2020	LETTER DATED 02.01.2020	SH. P. DINESHA, M (J)	Request fro permission to leave station and EL on 10.01.2020	Admini stration Section			
79/2020	08/01/2020	LETTER DATED 02.01.2020	DR. D.M.MISHRA , M(J)	07 days Commuted leave from 26.12.2019 to 01.01.2020	Admini stration Section			
80/2020	08/01/2020	LETTER DATED 8.01.2020	VINAY S.SEJPAL, ADVOCATE	request for short adjournment of appeal No. E/52311/2019 & E/52312/2019 in case of M/s Rupam Conductors P. Ltd	AR/Exc ise	Sh. Uma Shan kar Verma, AR		
81/2020	08/01/2020	FILE NO. 7/7/2017-DGAD LETTER DATED 08.01.2020	J.M BISHNOI, JOINT DIR.(FT) MONISTRY OF COMMERCE & INDUSTRY DEPARTME NT OF COMMERCE, DIRECTORA TE OF GENERAL OF TRADE REMEDIES	Transmitting of confidential and Non confidential record in the Matter of M/s Magotteaux AD/ 53285/2018 and AD 53586/2018	SPS to Preside nt			
82/2020	09/01/2020	NIL	SPS TO HON. PRESIDENT	rehearing of st/85072/2016	PA			
83/2020	09/01/2020	NIL	SH. C.J.MATHE W, M (T)	PERMISSION FOR PRONOUNCE MENT OF ORDER	PA			

84/2020	09/01/2020	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR RELISTING in c/50017/2019	PA			
85/2020	09/01/2020	NIL	MS. BHANU MEHTA, STENO GR. II	01 dayEL on 03.01.2020	Administration Section			
86/2020	09/01/2020	NIL	SH. SATPAL SINGH	EL from 13.01.2020 to 17.01.2020	Administration Section			
87/2020	09/01/2020	D.NO 1310/2018/SEC-SUPREME COURT OF INDIA	THE ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Civil Appeal No. 1756 of 2018		Sh. Uma Shan kar Verma, AR		
88/2020	09/01/2020	CESTAT-AHD/JUD/07/01 DATED 06.01.2020	DEPUTY REGISTRAR, CESTAT AHMEDABAD	statement pendency,disposal month of December,2019		Sh. Uma Shan kar Verma, AR		
89/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. ST/A 619/2012/CU/DB in appeal No. ST/109/2012/CU/DB		Sh. Uma Shan kar Verma, AR		
90/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. ST/A/620/2012/CU/DB in appeal No. ST/A/290/2012/CU/DB		Sh. Uma Shan kar Verma, AR		
91/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. ST/618/2012/CU/DB in appeal No. ST/108/2012/CU/DB		Sh. Uma Shan kar Verma, AR		

92/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. ST/A/616/2012/ CU/DB in Appeal No. ST/106/12/CU/DB		Sh. Uma Shankar Verma, AR		
93/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. ST/A/53590/2014/CU-DB in Appeal No. ST/4121/2012		Sh. Uma Shankar Verma, AR		
94/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	final order No. ST/A/53593/2014/CU-DB in Appeal No. ST/4125/2012		Sh. Uma Shankar Verma, AR		
95/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. ST/A/53595/2014/Cu-DB in appeal No. ST/4126/2012		Sh. Uma Shankar Verma, AR		
96/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. A/1325/2012/Ex (DB) /111/12 in Appeal No. E/114/2005		Sh. Uma Shankar Verma, AR		
97/2020	09/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Final order No. ST/A/53594/2014/CU/DB in Appeal No. ST/4125/12		Sh. Uma Shankar Verma, AR		
98/2020	10/01/2020	NOTE DATED 02.01.2020	SMT. ARCHANA	permission for re-listed for	PA to Registra			

			WADHWA, M(J)	hearing of appeals regarding	r			
99/2020	10/01/2020	LETTER DATED 03.01.2020	SH.SANJAI PRASAD, STENO GR.III	Deletion of uploaded miscellaneous order-reg	PA to Registrar			
100/2020	10/01/2020	CESTAT/AHD/ADMN/MISC./04/2014/422	DEPUTY REGISTRAR, CESTAT AHMEDABAD	List of Holidays to be observed in CESTAT, Ahmedabad during the year 2020	Administration Section			
101/2020	10/01/2020	A.50050/77/2016-AD.1C(CESTAT) DATED 06.01.2020	MINISTRY OF FINANCE	compliance of order dated 08.11.2019	Administration Section			
102/2020	10/01/2020	LETTER DATED 31.12.2019	SH. P.V SUBBA RAO, M(T)	half day CL on 2,6,8,10 /1/2020	Administration Section			
103/2020	10/01/2020	LETTER DATED 08.01.2020	SMT. RACHNA GUPTA, MEMBER(JUDICIAL)	01 day CL on 09.01.2020	Administration Section			
104/2020	10/01/2020	CESTAT/AHD/PER/66/2012/427 DATED 06.01.2020	SH. RAJU, M (T)	RH on 13.01.2020	Administration Section			
105/2020	10/01/2020	NIL	MS. SHRADDHA MISHRA, STENO GR. III	1/2 day CL on 10.01.2020	Administration Section			
106/2020	10/01/2020	NIL	MS. RACHNA GUPTA, M (J)	PERMISSION FOR PRONOUNCEMENT IN C/558/2010	PA			
107/2020	10/01/2020	NIL	MS. ANITHA JAYAKUMAR, SPS	MODIFICATION IN ORDER UPLOADED IN e/50498 of 2019	PA			
108/2020	10/01/2020	CESTAT/AHD/DISPOSAL	MEHUL, STENO TO M	DISPOSAL STATEMENT	Computer Cell			

		STATEMENT/DECEMBER/2019	(J)	OF SH. RAMESH NAIR, M (J)				
109/2020	10/01/2020	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGARH	DISPOSAL STATEMENT OF SH. ASHOK JINDAL, M (J)	Computer Cell			
110/2020	10/01/2020	CESTAT/AHM/MT/EC/2019	SPS TO HON. MEMBER (T)	DISPOSAL STATEMENT OF SH. RAJU, M (T)	Computer Cell			
111/2020	10/01/2020	ST/50128/2019-ST(SM)	ANKIT TOTUKA, ADVOCATE	REQUEST FOR ADJOURNMENT SL. NO. 18	AR/SM	AR/ST		
112/2020	10/01/2020	III(20)/ARC/CESTAT/MCO/36/2019-20	NEERAV KUMAR MALLICK, COMMISSIONER, CGST & CENTRAL EXCISE, INDORE	APPEAL NO. ST/52373/2019-ST	AR/SM	AR/ST		
113/2020	10/01/2020	NIL	T.VISWAPRAKASH, DY. REGISTRAR	SUBMISSION OF STATEMENT OF DISPOSAL FOR DECEMBER 2019		AR (CR)		
114/2020	10/01/2020	E/53880/2018-ST(SM)	ANKIT TOTUKA, ADVOCATE	WITHDRAWAL OF APPEAL		Sh. Uma Shankar Verma, AR (ST/SMC)		
115/2020	10/01/2020	E/52680/2018-EX(SM)	ANKIT TOTUKA, ADVOCATE	WITHDRAWAL OF APPEAL	AR/Excise	AR(SMC)		
116/	10/01	NIL DATED 26.12.2019	ASSISTANT	FORWARDING		Sh.		

2020	/2020		REGISTRAR, WRIT UNIT VI	OF COPY OF ORDER DATED 17.12.2019 IN W.A. NO. 1403/2016		Uma Shan kar Verm a, AR		
117/ 2020	13/01 /2020	NIL	SH. P.K. CHOUDHAR Y, MEMBER (J)	PERMISSION FOR PRONOUNCE MENT in E/75336/2018	PA			
118/ 2020	13/01 /2020	NIL	SH. C.J.MATHE W, M (T)	PERMISSION FOR PRONOUNCE MENT in st/86128/2014 and others	PA			
119/ 2020	14/01 /2020	NIL	JYOTI BISHT, STENO ON CONTRACT	REQUEST REG. PERMISSION OF DOING CORRECTION IN MISC. ORDER in E/ROM/50294 OF 2019	PA			
120/ 2020	14/01 /2020	LETTER DATED 09.01.2020	SH. ASHOK JINDAL, M(J), CHANDIGAR H	request for allowing one day CL for 08.01.2020	Admini stration Section			
121/ 2020	14/01 /2020	FILE NO. CESTAT/AHD/PER/66/ 2020/431 DATED 07.01.2020	SH. RAJU, M(T), CESTAT AHMEDABA D	Special Casual Leave in term of DOPT Circular No. 125/1/2015- 16/CCSCSB dated 26.04.2016	Admini stration Section			
122/ 2020	14/01 /2020	CESTAT/MUM/ADMN /COMP. ADV. LETTER DATED 06.01.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	Computer Advance in r/o Sh. S.G. Naik, MTS	Admini stration Section			
123/ 2020	14/01 /2020	R.A.E. & SUIT NO. 2030/2086/2008 LETTER DATED	DEPUTY REGISTRAR, CESTAT	R.A.E & R Suit No. 2030/2086/2008	Admini stration Section			

		09.01.2020	MUMBAI	reg Jubilant Enterprises Pvt. Ltd. v/s Union of India				
124/2020	14/01/2020	CESTAT/MUM/ADMN/SKP LETTER DATED 06.01.2020	DPUTY REGISTRAR, CESTAT MUMBAI	CAT Case in O.A . No. 724/2019 filed by Dr. S. K Pati Vs. UOI before the Honble CAT, Mumbai	Admini stration Section			
125/2020	14/01/2020	F. NO. 34/PERSN./CEGAT/CAL/2000 LETTER DATED 08.01.2020	DEPUTY REGISTRAR, CESTAT KOLKATA	05 days HPL w.e.f 30.12.2019 to 03.01.2020	Admini stration Section			
126/2020	14/01/2020	1/3/CESTAT/CHD-2015-ADMN LETTER DATED 10.01.2020	ASSISTANT REGISTRAR, CESTAT CHANDIGAR H	application for the post of public relation officer in LBS by Sh. Satish Kumar Bargujar, H.C	Admini stration Section			
127/2020	14/01/2020	NIL	MS. SHRADDHA MISHRA, STENO GR. III	01 day EL on 08.01.2020	Admini stration Section			
128/2020	14/01/2020	LETTER DATED 14.01.2020	SH. J.K GOLAY, SR. P.S	regarding passing of LL. M from Kurukshetra University through Distance Education	Admini stration Section			
129/2020	14/01/2020	LETTER DATED 14.01.2020	SH. J.K GOLAY, SR. P.S	forwarding of application to the post of recovery officer in DEBTS recovery Tribunal	Admini stration Section			
130/2020	14/01/2020	A-19(1)/PERS. FILE/PD-M(J)/CHE/2018	ASSISTANT REGISTRAR, CESTAT	information regarding availment of	Admini stration Section			

			CHENNAI	LTC for Sh. Manas Kumar Sinha, AR				
131/2020	14/01/2020	A-19(1)/PERS. FILE/KS-AR/CHE/2020 LETTER DATED 06.01.2020	ASSISTANT REGISTRAR, CESTAT CHENNAI	forwarding of charge of assumption in r/o sh. Kripa Shankar, AR, CESTAT Chennai	Administration Section			
132/2020	14/01/2020	LETTER DATED 07.01.2020	SPS TO MEMBER(J)	forwarding of monthly Disposal Statement of December, 2019	Computer Cell			
133/2020	14/01/2020	NIL	SH. AJAY SHARMA, M(J)	Monthly Disposal statement of appeals month of December,2019	Computer Cell			
134/2020	14/01/2020	CESTAT/WZB/MUM./STAT/2020 LETTER DATED 03.01.2020	STENO GR. III TO MEMBER(J)	Disposal statement of Dr. S. K Pati, Member(J)	Computer Cell			
135/2020	14/01/2020	FILE NO. 36/1/MISC JUDICIAL/CESTAT/ALD 2015-16	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	pending of Single Member Bench Cases-reg		Sh. Uma Shankar Verma, AR		
136/2020	14/01/2020	D. NO. 33751/2008/SEC-XVII-A	THE ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Civil Appeal No. 892-894 of 2009 in On 428 of 2008..		Sh. Uma Shankar Verma, AR		
137/2020	14/01/2020	D. NO. 41636/2019/SEC-ELIMINATION LETTER DATED 04.01.2020	THE ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Civil Appeal No. 9490 of 2019		Sh. Uma Shankar Verma, AR		
138/	14/01	D. NO.	THE	Miscellaneous		Sh.		

2020	/2020	19732/2017/SEC-XVII LETTER DATED 18.12.2019	ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Application 1250 of 2019		Uma Shan kar Verm a, AR		
139/ 2020	14/01 /2020	FILE NO. GMTD/UJJAIN/ASOCL IMS/STAX/2019-20/07 LETTER DATED 06.01.2020	BHARAT SANCHAR NIGAM LIMITED	M/s Bharat SanchaR Nigam Limited Ujjain MP v/s C.S.T.Bhopal		Sh. Uma Shan kar Verm a, AR		
140/ 2020	14/01 /2020	01/CESTAT/BANG/JU DL. LETTER DATE 08.01.2020	SH. ROHIT KUMAR SHUKLA, AR	withdrawal of departmental appeal under the National Litigation Policy and under SVLDRS reg		Sh. Uma Shan kar Verm a, AR		
141/ 2020	15/01 /2020	LETTER DATED 06.01.2020	SUNITA COMERCIAL S PVT. LTD	CESTAT Appeal against Final findings of New Shipper Review(Melami ne)- AD/Stay/50819/ 2019, AD/Stay/50820/ 2019		Sh. Uma Shan kar Verm a, AR		
142/ 2020	15/01 /2020	LETTER DATED 14.01.2020	SH. C.L MAHAR, M(T)	seeking leave for 03 days from 15.01.2020 to 17.01.2020	Admini stration Section			
143/ 2020	15/01 /2020	NIL	SMT. SULEKHA BEEVI.C.S, M(J)	certificate of transfer of charge	Admini stration Section			
144/ 2020	15/01 /2020	NIL	SH. S. K MOHANTY, M(J)	Monthly disposal statement of appeals of December, 2019	Comput er Cell			
145/ 2020	15/01 /2020	LETTER DATED 07.1.2020	SH. C.J MATHEW, MEMBER(T)	permission for pronouncement of order	PA to Registra r			

146/2020	15/01/2020	LETTER DATED 06.01.2020	SH. P. ANJANI KUMAR, M (T)	submission of IPR as on 01.01.2020	Administration Section			
147/2020	15/01/2020	CESTAT/WZB/PAK/2020 LETTER DATED 02.01.2020	SH. P. ANJANI KUMAR, M (T)	extension of period of pronounce reserved orders-reg	PA to Registrar			
148/2020	15/01/2020	NIL	DR. D. M. MISRA, M (J)	monthly disposal statement of appeals month of December, 2019	Computer Cell			
149/2020	15/01/2020	NIL	SH. P. ANJANI KUMAR, M (T)	monthly disposal statement of appeals for the month of December, 2019	Computer Cell			
150/2020	15/01/2020	LETTER DATED 08.01.2020	SH. C.J.MATHEW, M (T)	permission for pronouncement of order	PA to Registrar			
151/2020	15/01/2020	NIL	SH. BIJAY KUMAR, M (T)	monthly disposal statement of appeals for the 1.01.2020 to 10.01.2020	Computer Cell			
152/2020	15/01/2020	LETTER DATED 14.01.2020	ASSISTANT REGISTRAR, CESTAT MUMBAI	withdrawal of departmental appeal under the National litigation policy and under sabka vishwas litigation	PA to Registrar			
153/2020	15/01/2020	CESTAT/AHD/PER/66/2020/441 LETTER DATED 14.01.2020	SH. RAJU, M (T)	statement of Immovable property for the year 2019	Administration Section			
154/2020	15/01/2020	PROCESS ID 181274/2019	HIGH COURT OF MADHYA PRADESH, JABALPUR	CEA/37/2019		Sh. Uma Shankar Verm		

						a, AR		
155/ 2020	15/01 /2020	LETTER DATED 26.12.2019	R.ESS IRON & STEELS PVT. LTD	request for intervene/Actio n against under file No. R- 20011/155/2019 – AD.1C(CESTA T)	PA to Registra r			
156/ 2020	15/01 /2020	LETTER DATED 04.01.2020	R.ESS IRON & STEEL PVT. LTD	your office letter vide No. F. N 14- 50CESTAT/CPI O/ND- RP/2019/Custom Excise and Service Tax Appellate Tribunal	PA to Registra r			
157/ 2020	15/01 /2020	NIL	DEPUTY REGISTRAR(JUDL.) RAJASTHAN HIGH COURT JODHPUR	CEA No 3/12 Appeal No ST/136/2008/- 138/2008/CU		Sh. Uma Shan kar Verm a, AR		
158/ 2020	15/01 /2020	D. O.NO. A- 60011(1)/45/2017- ADMN.III(LA)	DR. RAJIV MANI, I.L.SMINIST RY OF LAW & JUSTICE DEPARTME NT OF LEGAL AFFAIRS	regarding compliance report on the order dated 13.02.2018 writ petition(Crimina l) NO. 99/2015	Admini stration Section			
159/ 2020	15/01 /2020	NIL	HIGH COURT OF PUNJAB & HARYANA AT CHANDIGAR H	No. 853 Judl dated 08.01.2020 STA No. 58914 of 13 appeal No. ST/57720/13-Cu		Sh. Uma Shan kar Verm a, AR		
160/ 2020	15/01 /2020	NIL	THE HIGH COURT OF	No. 854 Judl. dated 08.01.2020		Sh. Uma		

			PUNJAB & HARYANA AT CHANDIGARH	in appeal no. ST/56305/2013-		Shan kar Verma, AR		
161/2020	16/01/2020	D.NO 41633/2019/SEC-ELIMINATION	THE ASSISTANT REGISTRAR SUPREME COURT OF INDIA	diary No. 41633 of 2019 REF STA 2751 of 2012		Sh. Uma Shan kar Verma, AR		
162/2020	16/01/2020	LETTER DATED 15.01.2020	SH. BINEESH KUMAR K.S, REGISTRAR	joining report after availing of 27 days EL w.e.f 19.12.2020 to 14.01.2020	Admini stration Section			
163/2020	16/01/2020	NIL	MS. JYOTI, LDC	Medical bill of Rs. 3680	Admini stration Section			
164/2020	16/01/2020	NIL	MS. JYOTI, LDC	Medical bill of Rs. 389	Admini stration Section			
165/2020	17/01/2020	CESTAT/AHD/PER/66/2020/440 DATED 14.01.2020	SH. RAJU, M(T), CESTAT AHMEDABA D	Special Casual Leave in term of DOPT Circular No. 125/1/2015-16/CCSCSB dated 26.04.2016	Admini stration Section			
166/2020	17/01/2020	CESTAT/AHD/PER/66/2018/445 LETTER DATED 16.04.2019	DEPUTY REGISTRAR, CESTAT AHMEDABA D	to revise leave sanction order dated 16.01.2020 in r/o Sh. Raju , M(T), CESTAT Ahmedabad	Admini stration Section			
167/2020	21/01/2020	CESTAT/WZB/PAK/2020	SH. P. ANJANI KUMAR, M(T)	extension of period to pronounce reserved order-reg	PA to Registra r			
168/2020	21/01/2020	NIL	SH. RAJENDER PRASAD, A.O	CL on 15.01.2020	Admini stration Section			

169/ 2020	21/01 /2020	DATED 17.01.2020	SH. B.S RAWAT, UDC	form for non punching of Attendance on 17.01.2020	Admini stration Section			
170/ 2020	21/01 /2020	NIL	MS. SHRADDHA MISHRA, STENO GR. III	03 days Medical leave w.e.f 15.01.2020 to 17.01.2020 alongwith joining report	Admini stration Section			
171/ 2020	21/01 /2020	LETTER DATED 16.01.2020	SMT. RANJU MADHRA, SR. P.S	ACRs in r/o Ms. Ranju Madhra, Sr. P.S, Ms. Tejoshree, Steno. Gr. II and Sh. Sukhbir Singh, MTS for the period 01.04.2018 to 31.12.2018 and 01.04.2019 to 31.12.2019	Admini stration Section			
172/ 2020	21/01 /2020	CESTAT/MUM/ADMN /VEHICLE/GEM/19 LETTER DATED 13.01.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	payment to the contractor of the hired car	Admini stration Section			
173/ 2020	21/01 /2020	NIL	SH. UMA SHANKAR VERMA, AR	IPR for the year 2019	Admini stration Section			
174/ 2020	21/01 /2020	LETTER DATED 16.01.2020	SH. ASHOK JINDAL, M(J), CHANDIGAR H	providing vehicles to the touring Members	Admini stration Section			
175/ 2020	21/01 /2020	A-20(1)/PERS. FILE/SG- MTS/CESTAT/CHE/20 19 LETTER DATED 13.01.2020	ASSISTANT REGISTRAR, CESTAT CHENNAI	forwarding the representation by Sh. S. Gopinath,MTS	Admini stration Section			
176/ 2020	21/01 /2020	A. 32013/6/2016- AD.1C(CESTAT) LETTER DATED 13.01.2020	MINISTRY OF FINANCE	request for withdrawal of resignation by Sh. Vinod Yadav-reg	Admini stration Section			

177/ 2020	21/01 /2020	3(12)/ KAILASH- STENO- II/ADMN./CHD-2017 LETTER DATED 14.01.2020	ASSISTANT REGISTRAR, CESTAT CHANDIGAR H	intimation in respect of IPR submitted by Mr. Kailash, Steno-II	Admini stration Section			
178/ 2020	21/01 /2020	LETTER DATED 10.01.2020	SH. MUKESH GUPTA, AR, CESTAT ALLAHABA D	02 days CL for the station leave permission w.e.f 10.01.2020	Admini stration Section			
179/ 2020	21/01 /2020	LETTTER DATED 16.01.2020	MS. ARCHANA, STENO GR.II	01 day CL on 17.01.2020	Admini stration Section			
180/ 2020	21/01 /2020	FILE NO. 136/SSC- CR/2017 NOM(CHSL)/L09	SSC	Dossier of Sh. Shambhu Kumar, LDC	Admini stration Section			
181/ 2020	21/01 /2020	NIL	SH. UMA SHANKAR VERMA, AR	Request for transfer me back to CESTAT, Bangalore-reg	Admini stration Section			
182/ 2020	21/01 /2020	NIL	SMT. NISHA W/O LATE SH. AMIT SEJWAL	application for appointment on suitable post on compassionate ground.	Admini stration Section			
183/ 2020	21/01 /2020	LETTER DATED 17.01.2020	MS. BHANU MEHTA, STENO GR. II	leave application for 17.01.2020	Admini stration Section			
184/ 2020	21/01 /2020	CESTAT/AHD/PER/66/ 2018/445 LETTER DATED 17.01.2020	SH. MOHINDER SINGH, DR	to revise leave sanction order dated 16.01.2020 in r/o Sh. Raju, M(T), CESTAT, Ahmedabad	Admini stration Section			
185/ 2020	21/01 /2020	67/CESTAT/KOL/2004/ 472 LETTER DATED 14.01.2020	SH. T. K SARKAR, DEPUTY REGISTRAR	forwarding of IPR for the year, 2019	Admini stration Section			
186/ 2020	21/01 /2020	NIL	SH. ANIL CHOUDHAR Y, M(J)	EL for 20.01.2020	Admini stration Section			
187/ 2020	21/01 /2020	LETTER DATED	SMT.	permission to	Admini			

2020	/2020	17.01.2020	SWAPNA A. NAIR, H.C	leave station w.e.f 18.01.2020 to Bangalore	stration Section			
188/2020	21/01/2020	NIL	Z.U.ALVI ADVOCATE AND TAX CONSULTANT	Non-receipt of Final Order; hearing Dt:24/26.04.2019 ; Appeal No. E/50081/2019 Ex(DB)	AR/Excise			
189/2020	21/01/2020	NIL	SHAPERS INDUSTRIES LTD.	application Number LD 2412190003480	AR/Excise			
190/2020	21/01/2020	NIL	M/S SUNIL KUMAR KEDIA HUF	ST/51063/2017 declaration under Sabka Vishwas	AR/Cus			
191/2020	21/01/2020	NIL	DEPUTY REGISTRAR(JUDL.), RAJASTHAN HIGH COURT, JODHPUR	Appeal No. ST/136/2008/1318/2008/CU	AR/Cus			
192/2020	21/01/2020	NO. 1088 JUDL. DATED 09.01.2020	IN THE HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH	CN No. 24017-Cu-2019 in /and CEA No. 26 of 2005 final order No. A/419 & 420/03-NB(SM)	AR/SM			
193/2020	21/01/2020	D. NO. 40308/2019/SEC-XVII-A	THE ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Civil Appeal Diary No. 40308 of 2019	AR/Cus			
194/2020	21/01/2020	NIL	HIGH COURT OF CHATTISGARH, BILASPUR	Tax case No. 117 of 2017 order	AR/Excise			
195/	21/01	FILE NO.	ASSISTANT	withdrawal of	AR/Cus			

2020	/2020	21/CESTAT/HYD/2017 LETTER DATED 16.01.2020	REGISTRAR, CESTAT HYDERABA D	departmental appeal under the National litigation policy in view of circular F. No. 390/Misc/116/20 17-JC dated 22/08/2019				
196/ 2020	21/01 /2020	LETTER DATED 14.01.2020	JASH ENGINEERI NG LTD	appeal No. ST/50999/2018 dated 06.04.2018	AR/Cus			
197/ 2020	21/01 /2020	NIL	MS. SEEMA SADANA, SPS	PERMISSION FOR DELETION/MO DIFICATION OF UPLOADED ORDERS in ST/58843/2013	PA			
198/ 2020	21/01 /2020	NIL	SH. J.K GOLAY, SR. PS TO HONBLE PRESIDENT	PERMISSION FOR DELETION/MO DIFICATION OF UPLOADED ORDERS IN DY. NO. 511692019	PA			
199/ 2020	21/01 /2020	LETTER DATED 15.01.2020	Z.U.ALVI ADVOCATE AND TAX CONSULTA NT	Non-receipt of Final order; hearing Date 24/26.04.2019; appeal No. E/50081/2019 EX(DB)	AR/Exc ise			
200/ 2020	21/01 /2020	CESTAT /266 LETTER DATED 13.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	Appeal No. E/52421/2018- EX(SM)	AR/SM			
201/ 2020	21/01 /2020	CESTAT-258 LETTER DATED 13.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	Appeal withdrawal request in appeal No. E/ 51793/2018- Ex(DB)	AR/Exc ise			

202/ 2020	21/01 /2020	CESTAT-222 LETTER DATED 13.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	appeal withdrawal request in appeal No. ST/51614/2016- CU(DB)	AR/Cus			
203/ 2020	21/01 /2020	CESTAT-226 LETTER DATED 15.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	request for Adjournment of Personal Hearing fixed for 23.01.2020 in the appeal No. ST/51992/2016- CU(DB)	AR/Cus			
204/ 2020	21/01 /2020	CESTAT/282 LETTER DATED 13.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	request for adjournment of personal hearing fixed for 22.01.2020 in appeal No. ST/50681/2019- ST (SM)	AR/SM			
205/ 2020	21/01 /2020	CESTAT-272 LETTER DATED 13.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	personal hearing on 27.01.2020 request for withdrawal of appeal in appeal No. E/ 52910/2018-Ex (DB)	AR/Exc ise			
206/ 2020	21/01 /2020	CESTAT-275 LETTER DATED 15.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	request for withdrawal of appeal in appeal No. E/53410/2018- Ex(SM)	AR/SM			
207/ 2020	21/01 /2020	CESTAT/266 LETTER DATED 13.01.2020	SH. ALOK KUMAR KOTHARI , ADVOCATE	Request for withdrawal of appeal No. E/52421/2018- Ex(SM)	AR/SM			
208/ 2020	21/01 /2020	G- 10(1)/BUDGET/CESTA T/CHE/2016 LETTER	ASSISTANT REGISTRAR, CESTAT	allocation of funds: RE 2019- 20-reg	Accoun t Section			

		DATED 17.01.2020	CHENNAI					
209/2020	21/01/2020	REF: DFD/14/GOI/SJBO/131 3 LETTER DATED 06.01.2020	AIR INDIA, DELHI	settlement of invoice of Rs. 5,277/-		CT		
210/2020	21/01/2020	A.50050/116/2017- AD.1C(CESTAT) LETTER DATED 09.01.2020	MINISTRY OF FINANCE	interface for online payment system in CESTAT Dynamic website-reg	Comput er Cell			
211/2020	21/01/2020	NIL	SMT. ARCHANA WADHWA, MEMBER(JU DICIAL)	monthly disposal statement for the month of Nov, 2019	Comput er Cell			
212/2020	21/01/2020	NIL	SH. ANIL G. SHAKKARW AR, M(T), ALLAHABA D	monthly disposal statement for month of december, 2019	Comput er Cell			
213/2020	21/01/2020	NIL	SH. S. K MOHANTY, MEMBER(JU DICIAL)	monthly disposal statement for month of december, 2019	Comput er Cell			
214/2020	21/01/2020	NIL	SH. P. ANJANI KUMAR, M(T)	monthly disposal statement for month of december, 2019	Comput er Cell			
215/2020	21/01/2020	NIL	DR. D.M MISRA, MEMBER(JU DICIAL)	monthly disposal statement for month of december, 2019	Comput er Cell			
216/2020	21/01/2020	NIL	SPS TO MEMBER(J), CESTAT HYDERABA D	monthly disposal statement for month of december, 2019 in r/o Sh. P.V subba Rao, M(T)	Comput er Cell			
217/2020	22/01/2020	NIL	SH. M. MONDAL, SPS	PERMISSION FOR DELETION/MO DIFICATION	PA			

				OF UPLOADED ORDERS in c/231/2008				
218/2020	22/01/2020	NIL	R.ESS IRON & STEELS PVT. LTD	duty bound to compliance of order dated 20.5.13, 17.1.17 and verbal order dated 10.10.17	PA			
219/2020	22/01/2020	NIL	SPS TO HON. PRESIDENT	rehearing of E/696/2010	PA			
220/2020	22/01/2020	NIL	SHENAJ BANO, STENO II	correction of uploaded order without order no. & date of decision in e/rom/85711/2019	PA			
221/2020	22/01/2020	NIL	P.K. CHOUDHARY, MEMBER (J)	MONTHLY DISPOSAL STATEMENT FOR DECEMBER	Computer Cell			
222/2020	22/01/2020	F.NO. 01/CESTAT/BANG/ADMIN DT. 16.01.2020	ROHIT KUMAR SHUKLA, AR BANGALORE	UPDATING OF CESTAT DIRECTORY		CT SECTION		
223/2020	22/01/2020	NIL	SH. P. K. CHOUDHARY, MEMBER (JUDICIAL)	relisting of e/72057/13 and others	PA			
224/2020	22/01/2020	1925 DT. 14.01.2020	SUPERINTENDENT JUDICIAL FOR AR (C&J)	COPY OF ORDER DT. 13.12.2019	AR/Excise			
225/2020	22/01/2020	F. NO. 21/CESTAT/HYD/2017/06 DT. 16.01.2020	AR, CESTAT HYDERABAD	WITHDRAWAL OF APPEAL UNDER LITIGATION POLICY		Mukesh Gupta		
226/	22/01	NIL DT. 20.01.2020	ANEESH	LISTING OF	AR/Cus			

2020	/2020		MITTAL, ADVOCATE	APPEALS BEFORE DB				
227/ 2020	22/01 /2020	NIL DT. 17.01.2020	BHANU MEHTA, STENO II	LEAVE APPLICATION & STATION LEAVE	Admini stration Section			
228/ 2020	22/01 /2020	NIL DT. 20.01.2020	SATPAL SINGH, MTS	JOINING REPORT	Admini stration Section			
229/ 2020	22/01 /2020	NIL DT. 13.01.2020	P. DINESHA, M(J)	EL FOR 1 DAY AND STATION LEAVE	Admini stration Section			
230/ 2020	22/01 /2020	NIL DT. 17.01.2020	ANIL CHOUDHAR Y, MEMBER (J)	EL FOR 1 DAY	Admini stration Section			
231/ 2020	22/01 /2020	NIL	CPGRAM	reg. 3 grievance received from ministry	PA			
232/ 2020	22/01 /2020	NIL	SH. ANIL CHOUDHAR Y, M (J)	RELISTING FOR HEARING IN E/00968 OF 2008 AND OTHERS	PA			
233/ 2020	22/01 /2020	NIL	MUKESH GUPTA, AR	PROPERTY RETURN	Admini stration Section			
234/ 2020	22/01 /2020	NIL	SH. ANIL CHOUDHAR Y, M (J)	RELISTING OF C/50829 AND OTHERS	PA			
235/ 2020	22/01 /2020	NIL	SH. ANIL CHOUDHAR Y, M (J)	RELISTING FOR HEARING IN C/50453/2019 AND OTHERS	PA			
236/ 2020	22/01 /2020	NIL DT. 14.01.2020	MINAL S KANADE, ADVOCATE	APPLICATION NO. 724/2019 IRO SUVENDU KUMAR PATI	Admini stration Section			
237/ 2020	22/01 /2020	CESTAT/MUM/ADMN /SKP/43 DT. 15.01.2020	T. VISHWA PRAKASH, DR,	CAT CASE BY DR. SUVENDU KUMAR PATI	Admini stration Section			

			MUMBAI					
238/2020	22/01/2020	F. NO. PF/CESTAT/MUM/ADMN/VK/39 DT. 13.01.2020	T. VISHWA PRAKASH, DR, MUMBAI	INTIMATION FOR APPEARING IN EXAM BY SHRI VINAY KUMAR, MTS	Administration Section			
239/2020	22/01/2020	NIL DT. 16.01.2020	MUKESH GUPTA, AR, ALLAHABAD	FORWARDING OF LEAVE DETAILS WITH BIO-METRIC	Administration Section			
240/2020	22/01/2020	NIL DT. 21.01.2020	ANIL KUMAR, MTS	COMPENSATORY LEAVE	Administration Section			
241/2020	22/01/2020	F.NO. 4/4/CESTAT/KAMALA/ADMN/CHD-2018 DT. 15.01.2020	AR, CESTAT CHANDIGARH	REQUEST FOR SERVICE BOOK OF KAMALA	Administration Section			
242/2020	22/01/2020	CESTAT/AHD/PER/66/2020/441, DT. 14.01.2020	RAJU, MEMBER (T)	PROPERTY RETURN	Administration Section			
243/2020	22/01/2020	CESTAT/AHD/PER/66/2018/445 DT. 17.01.2020	MOHINDER SINGH, DR, AHMEDABAD	TO REVISE LEAVE SANCTION ORDER OF SHRI RAJU, M(T)	Administration Section			
244/2020	22/01/2020	F.NO. 1/3/2019-ND-II(L09) DT. 6.01.2020	R. CHAKRAPANI, US, SSC	FORWARDING OF DOSSIER OF SELECTED CANDIDATE	Administration Section			
245/2020	22/01/2020	REF. NO. 5066 DT. 14.01.2020	R.R. SHETTY, ADVOCATE	O.A. NO. 724/2019 CAT APPLICATION OF SHRI. SUVENDU KUMAR PATI	Administration Section			
246/2020	22/01/2020	F.NO. CESTAT/AHD/PER/66/2020/440 DT. 14.01.2020	RAJU, MEMBER (T)	SPECIAL CASUAL LEAVE	Administration Section			
247/	22/01	NIL DT. 16.01.2020	C.J.	CL FOR 1 DAY	Admini			

2020	/2020		MATHEW, MEMBER (T)		stration Section			
248/ 2020	22/01 /2020	NIL DT. 16.0.2020	DR. SUVENDU KUMAR PATI, MEMBER (J) MUMBAI	REQUEST FOR MODIFICATIO N OF PAY FIXATION ORDER	Admini stration Section			
249/ 2020	22/01 /2020	NIL	RAJENDER PRASAD, AO	EL FOR 1 DAY AND JOINING REPORT	Admini stration Section			
250/ 2020	22/01 /2020	NIL	RAVI SHARMA	EL FOR 1 DAY AND JOINING REPORT	Admini stration Section			
251/ 2020	22/01 /2020	NIL	RAVI SHARMA	EL FOR 5 DAYS	Admini stration Section			
252/ 2020	22/01 /2020	NIL DT. 5.12.2019	PRAMOD KUMAR, STENO - II	CL FOR 1 DAY	Admini stration Section			
253/ 2020	22/01 /2020	NIL DT. 11.12.2019	PRAMOD KUMAR, STENO - II	CL FOR 4 DAYS WITH STATION LEAVE	Admini stration Section			
254/ 2020	22/01 /2020	NIL DT. 12.12.2019	SEEMA SADANA, SPS	JOINING REPORT	Admini stration Section			
255/ 2020	22/01 /2020	NIL	SEEMA SADANA, SPS	EL FOR 1 DAY	Admini stration Section			
256/ 2020	23/01 /2020	NIL DT. 16.01.2020	D.M. MISHRA, MEMBER (J)	EL FOR 1 DAY	Admini stration Section			
257/ 2020	23/01 /2020	NIL DT. 22.01.2020	ANIL CHOUDHAR Y, MEMBER (J)	EL FOR 4 DAYS	Admini stration Section			
258/ 2020	23/01 /2020	NIL DT. 21.01.2020	ANIL CHOUDHAR Y, MEMBER (J)	JOINING REPORT	Admini stration Section			
259/ 2020	23/01 /2020	8(4)/SB/LDC/PF/CEST	AR,	FORWARDING	Admini			

2020	/2020	AT/ALLD/2017 DT. 22.01.2020	ALLAHABAD	OF TRANSFER REQUEST OF SHRI SOMBIR, LDC	stration Section			
260/ 2020	23/01 /2020	NIL DT. 22.01.2020	PV. SUBBARAO, MEMBER (T) HYDERABAD	TA ADVANCE		Mukesh Gupta		
261/ 2020	23/01 /2020	NIL DT. 22.01.2020	SUDHAKARAN, SPS, MUMBAI	HOTEL BOOKING FOR SH. C.J. MATHEW, M(T)		CT SEC TION		
262/ 2020	23/01 /2020	NIL DT. 20.01.2020	ASHOK JINDAL, MEMBER (J)	RELISTING OF APPEAL	PA			
263/ 2020	23/01 /2020	CESTAT/AHD/PER/70/ 2018/448 DT. 20.01.2020	S.K. TIWARI, AR, AHMEDABAD	BIO-METRIC ATTENDANCE	Admini stration Section			
264/ 2020	23/01 /2020	G- 10(1)/BUDGET/CESTAT/ CHE/2016 DT. 17.01.2020	MANAS KUMAR SINHA, AR	ALLOCATION OF FUNDS	Admini stration Section			
265/ 2020	23/01 /2020	D.NO. 21272/2019/SEC-ELM DT. 14.01.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 8.1.2020	AR/Cus			
266/ 2020	23/01 /2020	NIL DT. 21.01.2020	BHANU MEHTA, STENO II	EL FOR 1 DAY	Admini stration Section			
267/ 2020	23/01 /2020	NIL DT. 21.01.2020	KISHORILAL, MTS	COMPENSATORY LEAVE	Admini stration Section			
268/ 2020	23/01 /2020	NIL DT. 21.01.2020	SEEMA SADANA, SPS	PROPERTY RETURN	Admini stration Section			
269/ 2020	24/01 /2020	NIL	VED PRAKASH CHUGH, COURT MASTER	PROPERTY RETURN	Admini stration Section			

270/2020	24/01/2020	F. NO. CESTAT/MUM/ACR/2019/56 DT. 20.01.2020	T. VISWAPRAKASH, DR CESTAT MUMBAI	APAR OF STAFF	Administration Section			
271/2020	24/01/2020	CESTAT/MUM/DMM/2019/55 DT. 17.01.2020	V.K. SINHA, SPS	APAR OF STAFF	Administration Section			
272/2020	24/01/2020	F. NO. 1(3)/AW/M(J)/PF/CESTAT/ALD/2018 DT. 20.01.2020	AR, ALLAHABAD	PROPERTY RETURN	Administration Section			
273/2020	24/01/2020	F. NO. 5(1)/DL/CM/CESTAT/ALLD/2015 DT. 20.01.2020	AR, ALLAHABAD	PROPERTY RETURN	Administration Section			
274/2020	24/01/2020	F. NO. 1/10/CESTAT/CHD-2015-ADMN-II DT. 21.01.2020	AR, CHANDIGARH	MEDICAL BILLS FOR SH. ASHOK JINDAL	Administration Section			
275/2020	24/01/2020	F. NO. 01(2)/AGS/M(T0/CESTAT/ALLD/2016 DT. 23.01.2020	AR, ALLAHABAD	TA ADVANCE FOR SH. ANIL G. SHAKKARWAR	Account Section			
276/2020	24/01/2020	F. NO. IV(16)HQRS/ADJ/CGS T-SOUTH/SVLDRS-DISCHARGE/63/2020 DT. 20.01.2020	SVLDRS CELL	SABKA VISHWAS LEGACY DISPUTE RESOLUTION SCHEME	AR/Cus			
277/2020	24/01/2020	D. NO. 25492/2018/SEC-XVII-A DT. 10.01.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 06.01.2020	AR/Cus			
278/2020	24/01/2020	33717 DT. 28.08.2019	ADMINISTRATIVE OFFICER, HIGH COURT OF JODHPUR	COPY OF ORDER DT. 07.01.2020	AR/Excise			
279/2020	24/01/2020	NIL	ATIN SHARMA,	EL FOR 12 DAYS	Administration			

			MTS		Section			
280/2020	24/01/2020	NIL DT. 23.01.2020	P.K. CHOUDHARY, MEMBER (J)	CL FOR 1 DAY AND STATION LEAVE	Administration Section			
281/2020	24/01/2020	F. NO. 01/CESTAT/BANG./NS DT. 22.01.2020	R.K. SHUKLA, AR BANGALORE	TRANSFER REQUEST OF SH. NAVED SINGH	Administration Section			
282/2020	24/01/2020	NIL	SATISH KUMAR BARGUJAR, HEAD CLERK	request for forwarding application for the post of public relation officer in the lbs national academy	Administration Section			
283/2020	27/01/2020	NIL	BINEESH KUMAR K.S., REGISTRAR	statement of Immovable property for the year 2019	Administration Section			
284/2020	27/01/2020	NIL DT. 24.01.2020	JOHNSON CHACKO, UDC	NON PUNCHING OF ATTENDANCE	Administration Section			
285/2020	27/01/2020	F.NO. 23/ESTT/AR/CESTAT/2009 DT. 24.01.2020	T.K. SARKAR, DR, KOLKATA	UTILISATION OF FUND	Administration Section			
286/2020	27/01/2020	NIL DT. 01.01.2020	SANDESH KHANDELWAL, CFO SAYAJI HOTELS	INTIMATION OF DECLARATION UNDER SABKA VISHWAS SCHEME	AR/Cus			
287/2020	27/01/2020	F. NO. 01/CESTAT/BANG/IPR DT. 20.01.2020	ROHIT KUMAR SHUKLA, AR BANGALORE	STATEMENT OF PROPERTY RETURN	Administration Section			
288/2020	27/01/2020	NIL DT. 20.01.2020	S. MUKHERJEE, SPS	PROPERTY RETURN	Administration Section			

			KOLKATA					
289/2020	27/01/2020	F. NO. 67/CESTAT/KOL/2004/483 DT. 21.01.2020	T.K. SARKAR, DR, KOLKATA	PROPERTY RETURN	Administration Section			
290/2020	27/01/2020	NIL DT. 20.01.2020	R. ESS IRON & STEELS PVT. LTD.	REMINDER FOR COMPLIANCE	PA			
291/2020	27/01/2020	F. NO. A-15(1)/CESTAT/PEN/LK-CM/2012 DT. 22.01.2020	MANAS KUMAR SINHA, AR, CHENNAI	FORWARDING OF SERVICE BOOK FOR L KUMARI, COURT MASTER	Administration Section			
292/2020	27/01/2020	NIL DT. 9.1.2020	PRAVEEN AGARWAL, ADVOCATE	WITHDRAWAL OF APPEAL	AR/Excise			
293/2020	27/01/2020	NO. 493/W/DHC/WRITS/D-9/2019 DT. 7.1.2020	ADMINISTRATIVE OFFICER JUDICIAL, HIGH COURT OF DELHI	COPY OF ORDER	Administration Section			
294/2020	27/01/2020	PDIL/19-20/EX DT. 22.01.2020	DIRECTOR, PARENTAL DRUGS (INDIA) LTD.	WITHDRAWAL OF APPEAL	AR/Excise			
295/2020	27/01/2020	NO. CESTAT/MUM/DMM/2019/54 DT. 17.01.2020	DR. DM MISHRA, MEMBER (JUDICIAL)	PROPERTY RETURN	Administration Section			
296/2020	27/01/2020	NIL	SUPREME COURT OF INDIA	wp no. 99/2015	Computer Cell			
297/2020	27/01/2020	NIL	SUPREME COURT OF INDIA	WP NO. 99 2015 ORDER COPY	Computer Cell			
298/2020	28/01/2020	NIL DT. 27.01.2020	SUNDER SINGH	NON PUNCHING OF ATTENDANCE	Administration Section			
299/	28/01	NIL DT. 27.01.2020	ARCHANA,	COMPENSATO	Admini			

2020	/2020		STENO GRADE-II	RY LEAVE	stration Section			
300/ 2020	28/01 /2020	NIL DT. 27.01.2020	ARCHANA, STENO GRADE-II	MEDICAL LEAVE FOR 2 DAYS	Admini stration Section			
301/ 2020	28/01 /2020	NIL DT. 20.01.2020	S.K. VERMA, AR, KOLKATA	REQUEST FOR TOUR TO CHANDIGARH	Admini stration Section			
302/ 2020	28/01 /2020	NIL DT. 24.01.2020	GAUTAM NARAYAN, ADVOCTE	COURT CASE KRIPA SHANKER	Admini stration Section			
303/ 2020	28/01 /2020	NIL DT. 24.01.2020	GAUTAM NARAYAN, ADVOCTE	COURT CASE KRIPA SHANKER	Admini stration Section			
304/ 2020	28/01 /2020	NIL DT. 24.01.2020	GAUTAM NARAYAN, ADVOCTE	COURT CASE KRIPA SHANKER	Admini stration Section			
305/ 2020	28/01 /2020	NIL DT. 24.01.2020	RANJU MADHRA, SPS	EL FOR 1 DAY	Admini stration Section			
306/ 2020	28/01 /2020	NIL DT. 24.01.2020	CHANDER KANTA, SPS	EL FOR 1 DAY	Admini stration Section			
307/ 2020	28/01 /2020	C. NO. IV(16)CA/10/2017/1805 DT. 22.01.2020	M A ANSARI, AR, CGST, JAIPUR	FILING OF MISC APPLICATION	AR/Cus			
308/ 2020	28/01 /2020	F. NO. 11/CESTAT/HYD/AD MIN/15/20 DT. 24.01.2020	AR, CESTAT HYDERABA D	PROPERTY RETURN	Admini stration Section			
309/ 2020	28/01 /2020	F. NO. III(20)RC/OIA/ST/195/1 9-20/7838 DT. 24.01.2020	LOKESH KUMAR JAIN, JC, CGST, BHOPAL	MISCELLANE OUS APPLICATION	AR/Cus			
310/ 2020	28/01 /2020	NIL DT. 24.01.2020	ALOK KUMAR KOTHARI, ADVOCATE	REQUEST FOR ADJOURNMEN T	AR/Cus			
311/ 2020	28/01 /2020	NIL DT. 24.01.2020	ALOK KUMAR	REQUEST FOR ADJOURNMEN	AR/Cus			

			KOTHARI, ADVOCATE	T				
312/ 2020	28/01 /2020	D. NO. 40294/2019/SEC-XVII- A DT. 14.01.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 8.2.2019	AR/Cus			
313/ 2020	28/01 /2020	NIL DT. 23.01.2020	MAHESH KUMAR, SPS, CHANDIGAR H	ONLINE GRIEVANCE NO. PMOPG/D/2019	Admini stration Section			
314/ 2020	28/01 /2020	CESTAT/AHD/01/2020 DT. 22.01.2020	S.K. TIWARI, AR, AHMEDABA D	EL APPLICATION FOR DR	Admini stration Section			
315/ 2020	28/01 /2020	C. NO. IV(16)30/R/1002/2012/6 41 DT. 22.01.2020	COMMISSIO NER, CGST, JODHPUR	FILING OF MISC APPLICATION	AR/SM			
316/ 2020	28/01 /2020	F. NO. III(20ARC/CESTAT/M CO/21/2019-20/21203 DT. 20.01.2020	JC, CUSTOMS, INDORE	REQUEST FOR COPY OF VOLUME	AR/Cus			
317/ 2020	28/01 /2020	C. NO.IV(16)CA/UDR/09/ 2019/210 DT. 24.01.2020	NARESH SAINI, JC, UDAIPUR	REQUEST FOR PROVIDING CERTIFIED COPY OF ORDER	AR/Exc ise			
318/ 2020	28/01 /2020	NIL DT. 22.01.2020	V RAM GOPAL, STENO, HYDERABA D	TA ADVANCE OF SH. P.V. SUBBA RAO	Accoun t Section			
319/ 2020	28/01 /2020	F. NO. 3/4/2019-P&P.I DT. 21.01.2020	R. RAJAKANN U, US, SSC	REPORTING OF VACANCIES OF CGL EXAM	Admini stration Section			
320/ 2020	28/01 /2020	CEA/11/2018 DT. 21.01.2020	ADMINISTR ATIVE OFFICER JUDICIAL, HIGH COURT OF JABALPUR	COPY OF ORDER DT. 08.01.2020	AR/Exc ise			

321/2020	28/01/2020	CEA/100/2018 DT. 21.01.2020	ADMINISTRATIVE OFFICER JUDICIAL, HIGH COURT OF JABALPUR	COPY OF ORDER DT. 8.1.2020	AR/SM			
322/2020	28/01/2020	F. NO. 8(40SB/LDC/PF/CESTAT/ALLD/2017 DT. 22.01.2020	D. LAL, COURT MASTER, ALLAHABAD	APPLICATION OF SH. SOMBIR FOR TRANSFER	Administration Section			
323/2020	28/01/2020	F. NO. 36(1)MISC JUDICIAL/CESTAT/ALLD 2015 DT. 22.01.2020	AR, ALLAHABAD	ONLINE GRIEVANCE NO. DORUV/E/2019/01700 DT. 29.07.2019	Administration Section			
324/2020	28/01/2020	F. NO. CESTAT/MUM/SA/CAT/2016 DT. 21.01.2020	T. VISHWA PRAKASH, DR, MUMBAI	INTIMATION OF NEXT DATE OF HEARING	Administration Section			
325/2020	28/01/2020	NIL DT. 23.01.2020	SHEHNAZ BANO, STENO, MUMBAI	CORRECTION IN ORDER	PA			
326/2020	28/01/2020	NIL DT. 23.01.2020	SHEHNAZ BANO, STENO, MUMBAI	CORRECTION IN ORDER	PA			
327/2020	28/01/2020	F. NO. CESTAT/MUM/ADMN/SKP DT. 20.01.2020	T. VISHWA PRAKASH, DR, MUMBAI	CAT CASE IRO SH. SUVENDU KUMAR PATI	Administration Section			
328/2020	28/01/2020	F. NO. RAW&R SUIT NO. 2030/2086/2008 DT. 20.01.2020	T. VISHWA PRAKASH, DR, MUMBAI	ADJOURNMENT OF ORDER	Administration Section			
329/2020	28/01/2020	NIL DT. 21.01.2020	K.S. SASI, STENO, MUMBAI	CORRECTION IN ORDER	PA			
330/2020	28/01/2020	F. NO. C-19/M-IMMOVABALE	MANAS KUMAR	PROPERTY RETURN OF	Administration			

		PRPERTY/2019 DT. 22.01.2020	SINHA, AR, CHENNAI	SH. P. DINESHA	Section			
331/ 2020	28/01 /2020	F. NO. SKM/MUM/2020 DT. 21.01.2020	S.R.MOKAL, SPS MUMBAI	PROPERTY RETURN OF SH. S.K. MOHANTY	Admini stration Section			
332/ 2020	28/01 /2020	F. NO. C-19/M- IMMOVABALE PRPERTY/2019 DT. 22.01.2020	MANAS KUMAR SINHA, AR, CHENNAI	PROPERTY RETURN	Admini stration Section			
333/ 2020	28/01 /2020	F. NO. A- 204(4)PERS.FILE/BSL- HC/2016 DT. 24.01.2020	MANAS KUMAR SINHA, AR, CHENNAI	INCLUSION OF HIGHER EDUCATION BY SMT. B.S. LAKSHMI, HC	Admini stration Section			
334/ 2020	28/01 /2020	NIL	SH. ANIL CHOUDHAR Y, M (J)	RELISTING OF E/50829 OF 2019 AND OTHERS	PA			
335/ 2020	29/01 /2020	F.NO. 04/CESTAT/HYD/VPP/ 18 DT. 28.01.2020	AR, CESTAT HYDERABA D	BIOMETRIC REPORT OF SH. V.P. PANDEY	Admini stration Section			
336/ 2020	29/01 /2020	F.NO. CESTAT/AHD/PER/66/ 2020/457 DT. 28.01.2020	SH. RAJU, MEMBER (T)	CANCELLATI ON OF SPECIAL LEAVE	Admini stration Section			
337/ 2020	29/01 /2020	NIL DT. 28.01.2020	DR. SUVENDU KUMAR PATI, M(J) MUMBAI	1 DAY CL	Admini stration Section			
338/ 2020	29/01 /2020	NIL DT. 28.01.2020	C.L. MAHAR, M(T)	PROPERTY RETURN	Admini stration Section			
339/ 2020	29/01 /2020	NIL	OFFICE OF THE DEPUTY COMMISSIO NER OF POLICE	NOTICE UNDER SECTION 133 OF MTOR VEHICLE ACT		CT		
340/ 2020	29/01 /2020	NIL	SHRADDHA MISHRA,	FORM FOR NON	Admini stration			

			STENO GR. III	PUNCHING OF ATTENDANCE IN BIOMETRIC MACHINE	Section			
341/2020	29/01/2020	NIL	SANJAY PRASAD, STENO GR. III	SUBMISSION OF IMMOVABLE PROPERTY STATEMENT OF DR. S.K.PATI, MEMBER (J)	Administration Section			
342/2020	29/01/2020	23/ESTT/AR/CESTAT/2009	T.K.SARKAR, DY. REGISTRAR	UTILISATION OF FUND	Administration Section			
343/2020	29/01/2020	NIL	HIRALAL, STAFF CAR DRIVER	COMPENSATORY LEAVE ON 30.1.2020	Administration Section			
344/2020	29/01/2020	NIL	HIRALAL, STAFF CAR DRIVER	COMPENSATORY LEAVE ON 15.1.2020	Administration Section			
345/2020	29/01/2020	G-10(1)/BUDGET/CESTAT/CHE/2016	MANAS KR. SINHA, ASST REGISTRAR	ALLOCATION OF FUNDS 2019-20	Administration Section			
346/2020	29/01/2020	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	CL WITH SLP ON 24 JAN 2020	Administration Section			
347/2020	29/01/2020	2(2)PF/MK/CESTAT/ALD/2015	MUKESH GUPTA, ASST. REGISTRAR	forwarding of leave details with biometric report of Sh. Mukesh Gupta, AR-reg	Administration Section			
348/2020	29/01/2020	2(2)PF/MG/CESTAT/ALLD/2015	MUKESH GUPTA, ASST. REGISTRAR	forwarding of leave details with biometric report of Sh. Mukesh Gupta, AR-reg	Administration Section			
349/2020	29/01/2020	SKM/MUM/2020	SH. S.K. MOHANTY, MEMBER (J)	APPLICATION FOR COD SUMISSION OF	Administration Section			

				STATEMENT OF THE IMMOVABLE ON 31 DECEMBER 2018				
350/2020	29/01/2020	NIL	SH. ANIL G. SHAKKARWAR, M (T)	SUBMISSION OF ANNUAL IMMOVABLE PROPERTY RETURN FOR THE YEAR AS ON 1.1.2020	Administration Section			
351/2020	29/01/2020	NIL	MOHIT GOLYAN	INTIMATION IN ITEM NO. 24 & 26 OF SINGLE MEMBER BENCH DATED 28.1.2020	AR/SM			
352/2020	30/01/2020	F.NO. SKM/MUM/2020 DT. 21.01.2020	S.R.MOKAL, SPS, CESTAT, MUMBAI	statement of Immovable property for the year 2019	Administration Section			
353/2020	30/01/2020	NIL	JOHNSON CHACKO, UDC	FORM FOR NON PUNCHING OF ATTENDANCE IN BIOMETRIC MACHINE	Administration Section			
354/2020	30/01/2020	NIL	SAKAL DEO, COURT MASTER	REQUEST FOR CL ON 28.1.2020	Administration Section			
355/2020	30/01/2020	NIL	SUNDEEP CHOPRA, UDC	1 DAY CL ON 28.1.2020	Administration Section			
356/2020	30/01/2020	NIL	MANOJ KR. SHARMA, UDC	EL W.E.F. 27.1.2020 TO 31.1.2020	Administration Section			
357/2020	30/01/2020	NIL	SUNIL KR. DAS, MTS	LEAVE FOR 30 JAN	Administration Section			

358/2020	30/01/2020	NIL	MOHIT YADAV, LDC	CL ON 29.1.2020	Administration Section			
359/2020	30/01/2020	NIL	ANIL KUMAR, MTS	COMPENSATORY LEAVE ON 30.1.2020	Administration Section			
360/2020	30/01/2020	NIL	SUDHAKARAN. A, SPS TO M (T)	LEAVE OF SH. C.J. MATHEW, MEMBER (T)	Administration Section			
361/2020	30/01/2020	NIL	SH. C.J.MATHEW, M (T)	PERMISSION TO VISIT SIX COUNTRIES	Administration Section			
362/2020	30/01/2020	C-19/M-IMMOVABLE PROPERTY/2009	MANAS KR. SINHA, ASST REGISTRAR	FORWARDING OF IMMOVABLE PROPERTY RETURN	Administration Section			
363/2020	30/01/2020	NIL	MAHESH KUMAR, SPS	TOUR ADVANCE OF SH. ASHOK JINDAL, M (J)	Account Section			
364/2020	30/01/2020	G-10(1)/BUDGET/CESTAT/CHE/2016	MANAS KR. SINHA, ASST REGISTRAR	ALLOCATION OF FUNDS 2019-20	Account Section			
365/2020	30/01/2020	NIL	ADMINISTRATIVE OFFICER JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	D.B. CEA N. 58/18	AR/Excise			
366/2020	30/01/2020	NIL	ADMINISTRATIVE OFFICER JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	D.B. CEA NO. 10/12	AR/Excise			
367/2020	30/01/2020	NIL	ADMINISTRATIVE OFFICER	D.B. CEA NO. 29/19 IN APPEAL NO.	AR/Excise			

			JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	E/971/08				
368/ 2020	30/01 /2020	NIL	CA MOHIT GOLYAN	INTIMATION OF ISSUANCE OF SULL AND FINAL SETTLEMENT OF TAX DUES UNDER SABKA VISHWAS	AR/Exc ise			
369/ 2020	30/01 /2020	NIL	ADMINISTR ATIVE OFFICER JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	D.B. CEA NO. 28.19 IN E/970/2008	AR/Exc ise			
370/ 2020	30/01 /2020	381/52/2014	DR. AMANDEEP SINGH, ADDITIONA L DIRECTOR GENERAL	REGULARISA TION OF ABSENCE OF SH. C.J.MATHEW	Admini stration Section			
371/ 2020	30/01 /2020	NIL DT. 29.01.2020	C.J. MATHEW, MEMBER(T) MUMBAI	PERMISSION FOR PRONOUNCE MENT OF ORDERS	PA			
372/ 2020	30/01 /2020	NIL	SH. C.J.MATHE W, M (T)	final ta bill settlement	Admini stration Section			
373/ 2020	30/01 /2020	NIL DT. 28.01.2020	RAMESH NAIR, MEMBER (J)	STATEMENT OF IMMOVABLE PROPERTY	Admini stration Section			
374/ 2020	30/01 /2020	NIL DT. 30.01.2020	JOHNSON CHACKO, UDC	HALF DAY CL	Admini stration Section			

375/2020	30/01/2020	EMAIL DT. 29.01.2020	HARSHITA PANDEY, AR, MUMBAI	BIOMETRIC REPORT	Administration Section			
376/2020	30/01/2020	EMAIL DT. 29.01.2020	T. VISHWA PRAKASH, DR, MUMBAI	BIOMETRIC REPORT	Administration Section			
377/2020	30/01/2020	F. NO. 4/12/PERS./KS/AR/CHD/2018 DT. 29.01.2020	AR, CESTAT CHANDIGARH	ATTENDANCE REPORT	Administration Section			
378/2020	30/01/2020	CESTAT/WZB/DMM/2019	DR. D.M.MISRA, MEMBER (J)	PERMISSION FOR PRONOUNCEMENT OF ORDERS IN E/37/2011 AND OTHERS	PA			
379/2020	30/01/2020	NIL	SH. C.L.MAHAR, MEMBER (T)	PERMISSION FOR PRONOUNCEMENT OF ORDERS IN ST/53191/2014	PA			
380/2020	31/01/2020	NIL DT. 31.1.2020	BHANU MEHTA, STENO - II	CORRECTION IN THE UPLOADED FILE	PA			
381/2020	31/01/2020	NIL	SUSHMA RANI PAL	EL FOR 1 DAY	Administration Section			
382/2020	31/01/2020	NIL DT. 30.01.2020	SEEMA SADANA, SPS	EL FOR 1 DAY	Administration Section			
383/2020	31/01/2020	NIL DT. 30.01.2020	SEEMA SADANA, SPS	EL FOR 1 DAY	Administration Section			
384/2020	31/01/2020	NIL DT. 30.01.2020	RANJU MADHRA, SPS	JOINING REPORTS	Administration Section			
385/2020	31/01/2020	NIL DT. 20.01.2020	S.K. VERMA, AR, CESTAT, KOLKATA	REQUEST FOR OFFICIAL TOUR TO	Administration Section			

				CHANDIGARH				
386/2020	31/01/2020	332 DT. 20.01.2020	ADMINISTRATIVE OFFICER, JUDICIAL, RAJASTHAN HIGH COURT	COPY OF ORDER DT. 17.01.2020	AR/Excise			
387/2020	31/01/2020	333 DT. 20.01.2020	ADMINISTRATIVE OFFICER, JUDICIAL, RAJASTHAN HIGH COURT	COPY OF ORDER DT. 17.01.2020	AR/Excise			
388/2020	31/01/2020	334 DT. 20.01.2020	ADMINISTRATIVE OFFICER, JUDICIAL, RAJASTHAN HIGH COURT	COPY OF ORDER DT. 17.01.2020	AR/Excise			
389/2020	31/01/2020	4649 DT. 27.01.2020	SUPERINTENDENT JUDICIAL, ASSISTANT REGISTRAR, HIGH COURT OF P&H	COPY OF ORDER DT. 6.12.2019	AR/Excise			
390/2020	31/01/2020	NIL DT. 27.01.2020	B.L. MISHRA, IRS, CONSULTANT	WITHDRAWAL OF APPEAL UNDER SCHEME	AR/Cus			
391/2020	31/01/2020	C. NO. IV(16)R/JDR/29/2015/680 DT. 27.01.2020	COMMISSIONER, CCE JODHPUR	WITHDRAWAL OF APPEAL UNDER SCHEME	AR/Cus			
392/2020	31/01/2020	CESTAT/WZB/DMM/2019 DT. 31.01.2020	DR. D.M.MISRA, MEMBER (J)	EXTENSION OF PERIOD TO PRONOUNCE ORDERS IN E/456/2011 &	PA			

				OTHERS				
393/2020	31/01/2020	NIL DT. 30.01.2020	C.L. MAHAR, MEMBER (TECHNICAL)	PERMISSION FOR RELEASE OF THE ORDER	PA			
394/2020	31/01/2020	NIL DT. 23.01.2020	RAJESH CHIBBAR, ADVOCATE	INTIMATION OF OPTING SVLDR SHCEME	AR/Excise			
395/2020	31/01/2020	NIL DT. 25.1.2020	MD, R.ESS IRON & STEEL PVT. LVT.	REMINDER FOR COMPLIANCE	CPIO			
396/2020	31/01/2020	NIL DT. 27.1.2020	AR, BANGALORE	ONLINE GRIEVANCE NO. PMOPG/E/2018/0347538 DT. 18.7.2018	Administration Section			
397/2020	31/01/2020	F. NO. 4/12/PERS/KS/AR/CHD-2018 DT. 29.1.2020	AR, CHANDIGARH	ATTENDANCE REPORT OF MR. KRIPA SHANKAR	Administration Section			
398/2020	31/01/2020	CESTAT/AHD/AR/02/2015/1465 DT. 31.1.2020	SK TIWARI, AR, AHMEDABAD	SUBMISSION OF REPLY TO MEMO	Administration Section			
399/2020	31/01/2020	F. NO. 01/CESTAT/BANG/RKS DT. 27.01.2020	ROHIT KUMAR SHUKLA, AR, BANGALORE	INTIMATION OF LEAVE	Administration Section			
400/2020	31/01/2020	F. NO. A-20(2)PERS.FILE/RKP-ST.GR.III/CESTAT/CH E/2015 DT. 29.1.2020	MANAS KUMAR SINHA, AR, CHENNAI	FORWARDING OF REPRESENTATION FOR TRANSFER OF SH. RAUSHAN KUMAR	Administration Section			
401/2020	31/01/2020	F. NO. A-20(3)/PERS.FILE/NKM -	MANAS KUMAR SINHA, AR,	FORWARDING OF REPRESENTA	Administration Section			

		MTS/CESTAT/CHE/2018 DT. 29.01.2020	CHENNAI	TION FOR TRANSFER OF SH. NITESH KUMAR				
402/2020	31/01/2020	A-24(1)/LEAVE FILE/KS-AR/CHE/2020	MANAS KUMAR SINHA, AR, CHENNAI	FORWARDING OF LEAVE APPLICATION OF SH. KRIPA SHANKAR	Administration Section			
403/2020	31/01/2020	NIL	SH. C. J. MATHEW, M (T)	EXPENDITURE OF FOOD	Administration Section			